

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 58

C.P. (IB)/356(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **BANK OF MAHARASHTRA V/s MR. UMESH
KRISHNA JOSHI**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

None present for the Respondent. Adv. Kartikee Korgaonkar for the Resolution Professional present through VC. Adv. Meet Pandya i/b Kay Legal LLP for the Financial Creditor present through VC.

Heard, the matter is **Reserved for Order**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh